

**आयकर अपीलिय अधिकरण, मुंबई न्यायपीठ "जी" मुंबई**  
**IN THE INCOME TAX APPELLATE TRIBUNAL "G" BENCH, MUMBAI**

**BEFORE SHRI D.T.GARASIA, JM AND SHRI RAJESH KUMAR, AM**

I.T.A. No.5635/Mum/2015

(निर्धारण वर्ष / Assessment Year: 2011-12)

Zoroastrian Trust Funds of India, 623, Maker Mansion, Lady Jehangir road, Dadar, Mumbai-400014	<b>बनाम/</b> Vs.	Asstt. Director of Income Tax(Exp) II(2) 5 <sup>th</sup> floor, Piramal Chambers, Parel, Lalbaug, Mumbai-400012.
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स्थायी लेखा सं./PAN : <b>AAATZ0677N</b>		
(अपीलार्थी /Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थी की ओर से / Assessee by	:	Shri Petarasp K Bhagwagar
प्रत्यर्थी की ओर से/ Revenue by	:	Shri Purushottam Kumar

सुनवाई की तारीख /Date of Hearing	:	21.09.2017
घोषणा की तारीख /Date of Pronouncement	:	07.11.2017

**आदेश / ORDER**

**PER RAJESH KUMAR, A. M:**

This is an appeal filed by the assessee challenging the order dated 16.10.2015 passed by the Commissioner of Income Tax(A)-1, Mumbai for the assessment year 2011-12.

2. At the time of hearing, the Id.AR brought to our notice that the assessee has requested vide letter dated 19.09.2017 to withdraw this appeal

on the ground that the issue involved in this appeal has been decided in favour of the assessee by the AO by way of rectification order passed u/s 154 of the Act vide order dated 30.3.2017. The Id. DR did not object to the request putforth by the assessee.

3. Accordingly, we accede the request of the assessee and permit the assessee to withdraw the appeal. Resultantly, the appeal of the assessee stands dismissed as withdrawn.

4. In the result, the appeal of the assessee is dismissed.

The order pronounced on 7.11.2017.

**Sd**

**(D.T.GARASIA)**  
**Judicial Member**

**sd**

**(RAJESH KUMAR)**  
**Accountant Member**

**मुंबई Mumbai; दिनांक Dated :.7.11.2017**

Sr.PS:SRL:

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent
3. □ यकर □ युक्त(अपील) / The CIT(A)
4. □ यकर □ युक्त / CIT – concerned
5. विभागीय प्रतिनिधि, □ यकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard File

**आदेशानुसार/ BY ORDER,**

True copy

**उप/सहायक पंजीकार (Dy./Asstt. Registrar)**  
**आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai**